



THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court Of Assam, Nagaland, Mizoram and Arunachal Pradesh)

[CAUSE LIST FOR LOK-ADALAT]
[FOR SATURDAY, THE 11TH DAY OF APRIL, 2015]
[PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE, (ACTING)]

[AT 10:30 A.M.]

BEFORE
HON'BLE MR. JUSTICE P. K. SAIKIA

Name of Conciliators:

**1. Ms. Baharun Saikia
2. Ms. Nayana Chandak**

FAMILY MATTERS

1 CrI.Rev.P. 414/2005 WITH CrI.M.C. 816/2011 WITH LCR 4 FILES	SAHIM UDDIN LASKAR vs SAINA BEGUM BARBHUIYA	MR. H R A CHOUDHURY MD. M H RAJBARBHUIYAN MR. N A LASKAR MR. A MANNAF K PAUL A SARMA J P CHOUHAN	MD. A H LASKAR MR. A N AHMED
2 CrI.Rev.P. 242/2006 WITH LCR 3 FILES	SMTI MAMONI DAS vs SRI KIRAN DAS		MR. P PATHAK MS. P BARMAN MS S CHANGKAKATI MISS P TALUKDAR MR. K PATHAK MR. N CHOUDHURY MR. T N SRINIVASAN MR. K DEKA MR. D K BORDOLOI MS. M DEVI
3 CrI.Rev.P. 312/2006 LCR 6 FILES	SANIDUL KHAN vs THE STATE OF ASSAM AND ANR	MR. H R A CHOUDHURY MD. A K HOSSAIN MR. S ALIM MR. A AWAL MR. K ISLAM MR. S MEDHI MR. S BAROOAH MR. SHEELADITYA I H LASKAR P K DEKA	PP, ASSAM MS. S MUKTAR MR. R AHMED
4 CrI.Rev.P. 367/2006 LCR 2 FILES	PHATIK DAS vs SMTI BHARATI DAS SMTI BABLI RANI DAS vs THE STATE OF ASSAM AND ANR		MR. K MUNIR ADDL PP, ASSAM MR. A DHAR MR R B DEKA MR. T J MAHANTA MS. P BHATTACHARYA
5 CrI.Rev.P. 411/2006 LCR	SMTI NABANITA GHOSH vs SRI RUBUL SARMA MRS MAHMUDA BEGUM vs SRI SAHABUDDIN AHMED	MR. P J SAIKIA MS. A SENAPATI MR. H K BAISHYA MS J M SHARMA	MR. S S S RAHMAN MS. N AHMED MS. S YESHMIN MR. S K GOSWAMI MS. J BEGUM

8	CrI.Rev.P. 495/2006 WITH LCR	SRI SOMESWAR NATH vs SMTI BHARATI NATH	S C BISWAS D DUTTA S DAS H CHANDA B CHOUDHURY R RANGMAI M BISWAS	MR. P SARMA
9	CrI.Rev.P. 9/2007 WITH LCR 2 FILES	MD MUSTAQUE ALI vs MUSSTT. FIRUJA BEGUM	MR. M H CHOUDHURY MS. L N CHOUDHURY MR J PAYENG MS. P DEY	
10	CrI.Rev.P. 71/2007 WITH LCR 2 FILES	MD JIYAUH RAHMAN vs MUSSTT. HASINA KHATUN	MR. A R SIKDAR MR. A H MULLA MR. J A AZAD MR. K M HALOI	
11	CrI.Rev.P. 173/2007 WITH MC 337/08 LCR 2 FILES	MD TAIMUR RAHMAN vs MUSTT. ARJUARA BEGUM	M BHUYAN N M SARKAR MD. M H CHOUDHURY MS. L N CHOUDHURY MR. A ALI MR. K LASKAR	B AHMED N HOQUE, SK DEORI H I CHOUDHURY K UDDIN
12	CrI.Rev.P. 199/2007 LCR 3 FILES	SHRI ANWAR HUSSAIN LASKAR vs SMTI RAINA BEGUM CHOUDHURY	K A MAZUMDER A HUSSAIN A JAHID	MR. H R A CHOUDHURY MR. F U BORBHUYA MR. N S LASKAR
13	CrI.Rev.P. 203/2007 LCR 3 FILES	MD IMTIAZ AHMED vs SMT AFROOJA BEGUM	MR. S DASGUPTA	
14	CrI.Rev.P. 215/2007	MIDUL ALI vs RUKIA BEGUM	MR. J AHMED MR. N AHMED MR. R ISLAM MR. A H AHMED MR. D KHAN	MR. N H MAZARBHUYAN MR. M N ISLAM MR. D K DEKA MR. P CHOUDHURY
15	CrI.Rev.P. 218/2007 LCR 2 FILES	MD. JONAB ALI vs MUSTT. PARVEEN SULTANA BEGUM	MR. U BHUYAN MRS. K M TALUKDAR MR. B CHAKRABORTY MR. A HAZARIKA	MD. M H CHOUDHURY MS. L N CHOUDHURY MR. A ALI
16	CrI.Rev.P. 229/2007 WITH LCR 2 FILES.	SRI RANJAN KR PATHAK vs SMTI JAYANTIPRIYA PATHAK	MR. A S CHOUDHURY MD. I HUSSAIN MR. R ALI MR D C NATH MS. N N AHMED MR M H AHMED MISS S KANUNGOE	MR. N N B CHOUDHURY MR. R R BAISHYA MS. S KAUR MR. T DEURI
17	CrI.Rev.P. 315/2007 LCR 2 FILES	SHRI GANESH CHAUHAN vs SMT RANJITA PRASAD AND ANR	MR. S K MEDHI MR. R SARMA MR. M DEKA MR. J DAS	PP, ASSAM
18	CrI.Rev.P. 323/2007 WITH LCR	SRI KRISHNA NANDA NATH vs SMTI RABINDA MEDHI	MR. D C BORAH MR. K H KHANDAKAR	MR. Z KAMAR MS. A CHOUDHURY
19	CrI.Rev.P. 331/2007	SRI PANKAJ DAS vs SMTI LAKHI DEKA	P CHAKRABORTY G DEKA	S P DEKA N CHOUDHURY MS. N CHAKRABORTY
20	CrI.Rev.P. 366/2007 LCR 3 FILES	SRI SABITA DEKA vs SHRI BABUL DEKA	MR. T H HAZARIKA MR. S A AHMED MR. K K KALITA	MS. N S THAKURIA MR. G K THAKURIA
21	CrI.Rev.P. 1/2008 LCR 2 FILES	SMTI TIKAMAYA DEVI vs SRI GHANASHYAM KHANAL	MR. S C BISWAS MS. R BEGUM MR. S DAS MR. B CHOUDHURY MS R RANGMAI	MR. P SARMA MR. S K SINGH SRI B KUMAR
22	CrI.Rev.P. 141/2008 WITH LCR	SRI DHIREN NATH vs SMTI ANJUMONI NATH	MR. H DAS MS. M DEVI MS. T DAS	

23	CrI.Rev.P. 200/2008 LCR 3 FILES	SRI NARAHARI ROY vs THE STATE OF ASSAM AND ANR	MR. N N JHA MR. K RAJBONGSHI	PP, ASSAM
24	CrI.Rev.P. 240/2008 LCR 2 FILES	MD SAMSUL ALI vs THE STATE OF ASSAM & ANR	MR. A M MAZUMDAR MR. N UDDIN MR A KADIR	PP, ASSAM MD. B ISLAM MR. K U AHMED MRS. J BORAH
25	CrI.Rev.P. 394/2008 WITH LCR	SRI SRINATH NATH vs SMTI SATIMA NATH	A R SHEIKH	M U MONDAL A HUSSAIN MR. S HAQUE
26	CrI.Rev.P. 411/2008 LCR 2 FILES	SMTI SABITRI CHETRY @ DANI vs SRI LALIT CHETRY	MR. A K JAIN	MR. R P SARMAH MR M R ADHIKARI MR. K D SINGH
27	CrI.Rev.P. 3/2009 LCR 2 FILES	SRI MON MOHAN DAULAGAPHU vs SMTI AFUL THOUSEN @ SMTI GITA DAULAGAPHU,	MR. R ISLAM MS. N MITRA MR. R DE MS. D DEVI	MR. B D SINGH MS. A S RAKHRA
28	CrI.Rev.P. 131/2009 LCR	SRI MUKBUL HUSSAIN vs FARJAN BEGUM	P KATAKI MS. D K BAGCHI	L RAHMAN
29	CrI.Rev.P. 151/2009	DILIP KALITA vs KARABI BAISHYA	A M MAZUMDAR R ISLAM P K DAS	N S THAKURIA G K THAKURIA
30	CrI.Rev.P. 178/2009 LCR 2 FILES	SRI TOUFIQUL RAHMAN vs MRS. JUSHNA BEGUM	MR. P J SAIKIA MR J C BORAH	MR. N C DAS MS. M DEVI MS. B BEGUM
31	CrI.Rev.P. 261/2009 LCR 2 FILES	PRADIP DAS (SARKAR) vs SMT. UMA SARKAR	MR. N N UPADHAYA MR. R DHAR MR. H CHETRY MR. B DEY	MR. K SARMA MR. D DAS
32	CrI.Rev.P. 262/2009	POHAR MAHANTA vs RANJITA MAHANTA	MR. K K MAHANTA MR. R DUARAH MR. N K KALITA MS. A BARMAN	
33	Mat.App. 25/2010 WITH LCR	AJAY DEY, vs SMTI.SANDHYA DAS (DEY)	S C KEYAL S K GHOSH S P CHOUDHURY	MR. S K MEDHI MS. P DAS MS. J DAS
34	Mat.App. 40/2010 WITH MC 4070/10(D/O)	PARESH DAS, vs SMTI ARCHANA DEKA,	MR. P UPADHYAY MR. B KALITA	MR. K D CHETRI MR I B KAKATI
35	Mat.App. 12/2011	SRI PRATAP CH. MANDAL vs SMTI SARBANI SARKAR	MR. M P SARMA MR. J ALI MS. B M CHETRI MS. N TALUKDAR MR. S SHARMA MR. K KONWAR MR. B BISHAYA MS. I DAS	MR. K N CHOUDHURY MS. R DEKA MR. J PATOWARY MR. M MAHANTA
36	Mat.App. 3/2012 WITH LCR 4 FILES.	SMTI PRITIKA DEB vs NARENDRA LALDEB	MR. S C BISWAS MR. B CHOUDHURY MR. H CHANDA MS R RANGMAI	
37	Mat.App. 35/2012 WITH LCR	PRATAP CHANDRA HAZARIKA vs AMAL ATHPORIA	MR. H R A CHOUDHURY MR. F U BORBHUYA MR. A B SIDDIQUE MR. A ALAM MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MRS. M D HAZARIKA	MS. N S THAKURIA MR. T N DAS
38	Mat.App. 48/2012 LCR	ANJU CHANDA vs APARNA CHANDA	MR. N DHAR MR . B MALAKAR MR J K KAR	MS. A DEVI

39 Mat.App. 50/2012 MC 2348/13 , WITH LCR	NAVASHRI MUDOI vs DIPALI BASUMATARY MUDOI	MR. K SARMA MR. D DAS MR. A HUSSAIN MS. K M SARMA	MR. A R SIKDAR MR. M H TALUKDAR MR. A KALAM
40 Mat.App. 2/2013 MC 48/13(STAY)(D/O) ,LCR	SAMELI GOYARY vs DWITHUN GOYARY	MR. A D CHOUDHURY MR. D CHOUDHURY MS K MISHRA MR. S DEKA	MR. B R DEY MR. P SEN MR. S DEY
41 Mat.App. 4/2013 WITH LCR	LAKHI PRASAD KURMI vs MINESWARI KURMI	MR. T J MAHANTA MR. P BHATTACHARJEE S C BISWAS M DUTTA S DAS R K JAIN L R MAZUMDER	J CHAKRABORTY B K KAR S GARG G K DEKA MS. N S THAKURIA AMICUS CURIAE
42 Mat.App. 9/2013 MC 293/2013 (STAY) , LCR	PREMA BORUAH vs DEEPA BORUAH @ TULU	MR. G N SAHEWALLA MD. ASLAM MR. U DUTTA MS K KALITA MR. P DEKA	
43 Mat.App. 10/2013 MC 360/13(D/O) LCR 4 FILES	CHANDANA BAIDYA vs SUBODH SUKLABAIDYA	MR. R C PAUL MS. S ROY	MR. K K DEY MR V K BAROOAH
44 Mat.App. 11/2013 LCR	SUBIR KUMAR DEY vs SRIMATI JAYA DEY @ JOYA MAHAJAN & ANR,	MR. B C DAS MR. R ISLAM MS. K BHUYAN MR. B BANERJEE MR. J LASKAR MS. M DEB MR. A DEY MR. D F A AHMED	MR. S DUTTA MR. D CHAKRABORTY

No of Cases :

44

BEFORE
HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH

Conciliators

1. Ms Jahnabi Baruah
2. Ms. Rita Das Mozumdar

FAMILY MATTERS

1 CrI.Rev.P. 326/2009 MC 82/10 LCR	SRI NALINI CHOUDHURY vs SMTI MIRA DHAR CHOUDHURY	S SARMA R BARUAH B P KALITA N KALITA	MR. D TALUKDAR MR. K SAIKIA MR. P CHOUDHURY
2 CrI.Rev.P. 346/2009 WITH LCR	DIPANKAR GHOSH vs RITA GHOSH & ANR.	DR. B AHMED MR. N HAQUE MR. S K DEORI MR H I CHOUDHURY MR K UDDIN	PP, ASSAM
3 CrI.Rev.P. 390/2009 WITH LCR 4 FILES	RAMESH CH. PAHADI vs BHARATI PAYENG PAHADI	MR. A R SIKDAR MS. D SAHA MR. M AHMED MR. M H TALUKDAR	
4 CrI.Rev.P. 393/2009 LCR 2 FILES	PANKAJ JYOTI CHETIA vs THE STATE OF ASSAM AND ANR	MR. A M BORA MR. S BORDOLOI MR. D GOGOI	PP, ASSAM MR. S U MAZUMDAR MR. A AHMED

5	CrI.Rev.P. 71/2010 WITH LCR	DIGENDRA CH SANGMA vs DHANANJOY SANGMA & ANR.	MR. A D CHOUDHURY MR. S DEKA	MR. S C BISWAS MR. B CHOUDHURY MR. M BISWAS MR. K RAZA MR. P BISWAS MS S DEVI
6	CrI.Rev.P. 72/2010 WITH LCR	ZUL HAQUE ALI vs UDAY BHANU	MR. J AHMED MR. A A DEWAN MD. B ISLAM	MR. A PARAMANIK MR. I H BARBHUYAN MR. N AHMED
7	CrI.Rev.P. 79/2010 LCR 4 FILES	RINA DEVI BORA vs DWIJEN CH. BORA	MR. A M BUZARBARUAH MISS M BARMAN MISS D GHOSH	MR. R P SARMAH MR M R ADHIKARI MR. K D SINGH MRS. B DAS
8	CrI.Rev.P. 138/2010 WITH LCR	RATAN MANDAL vs PARBATI BALA MANDAL	MR. H KASHYAP	MISS P TALUKDAR MR. S BORDOLOI
9	CrI.Rev.P. 161/2010 WITH LCR	JYOTIRMOY KALITA vs JONAMONI KALITA	MRS. K DEKA MR. D K BORDOLOI	MR. A R MEDHI MR. D PATHAK MS M BHATTACHARYA
10	CrI.Rev.P. 171/2010	BHABESH MEDHI vs PURNIMA DAS	MR S M ABDULLAH P MS. F HUSSAIN MR. S M MOLLAH	
11	CrI.Rev.P. 254/2010 WITH LCR 2 FILES	ANUP KUMAR JAGNANI vs SMTI POOJA AGARWAL	MD. B HUSSAIN MR. P B MAZUMDER MR. K A SHEIKH	MR. U K BARMAN MR. H ALI
12	CrI.Rev.P. 260/2010 LCR 3 FILES	MD. FIRDUS SHEIKH vs MUSST. JULUFA KIHATUN (BEGUM) & ANR.	MR. T H HAZARIKA MR. K K KALITA MR. K ANAM	PP, ASSAM MR S M ABDULLAH P MR. I CHOUDHURY MR. S M MOLLAH
13	CrI.Rev.P. 263/2010 LCR 2 FILES	GAGAN DUTTA vs KANMAI DIHINGIA DUTTA	MR. A K MAHESWARI MR. R K DUTTA	
14	CrI.Rev.P. 264/2010	MD ZAFAR ALI vs SMTI DILRUBA BEGUM	MR. A M BARBHUIYA MR. J ISLAM MR. J U N M LASKAR MR. A A R KARIM	
15	CrI.Rev.P. 366/2010 LCR 4 FILES	MOZIBOR RAHMAN vs JOBEDA KHATUN	MR. A R SIKDAR MR. M AHMED MR. M H TALUKDAR MD. A HUSSAIN	MR. D C NATH MR. S K SAHARIA
16	CrI.Rev.P. 378/2010 WITH LCR 3 FILES	SRI PRAFULLA HAZARIKA vs SMTI MINAKSHI HAZARIKA	MS. P CHAKRABORTY MS. G DEKA	MS. P BORAH MR. P K DEKA MR. I H LASKAR MR. I HUSSAIN MD. S ISLAM
17	CrI.Rev.P. 458/2010 LCR 2 FILES	MRIDUL KANTI NATH vs SMTI RANJANA NATH	DR. B AHMED MR. N HAQUE MR. S K DEORI MR H I CHOUDHURY MR K UDDIN	MR. S S DEY MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE
18	CrI.Rev.P. 463/2010 LCR	TIKA RAM CHETRI vs JAMUNA CHETRI	MR. R P SARMAH MR M R ADHIKARI MS S DEVI	MR. R P HAZARIKA MR. A RAJKHOWA
19	CrI.Rev.P. 10/2011 LCR 2 FILES	ALAKESH SARMA vs DEEPA DEVI	MS. B CHOUDHURY MS. P BORAH	MR. D CHOUDHURY MS. A K CHOUDHURY MR. P DAS MR. M CHOUDHURY
20	CrI.Rev.P. 17/2011 LCR 2 FILES	AJIT KALITA vs MRS. TARULATA KIALITA	MR. Z ALAM MR. D SARMAH MR. A KONWAR MR. K SARMA	MR. P P DAS MR. R AHMED MR. L KALITA MS. Q DAS

21	CrI.Rev.P. 80/2011 LCR 2 FILES	MADAN SINGH CHAUHAN vs THE STATE OF ASSAM AND ORS	MR. S CHAUHAN	PP, ASSAM MR. A CHOUDHURY MD. S ISLAM MR. A ALI MR. F K R AHMED MS. M PATGIRI PP, ASSAM
22	CrI.Rev.P. 100/2011 LCR 2 FILES	MD. RAMJAN ALI vs THE STATE OF ASSAM & ORS	MR. S C BISWAS MR. P BISWAS MR. B CHOUDHURY MR. L R MAZUMDER MS. S KARMAKAR	
23	CrI.Rev.P. 112/2011 WITH LCR	SMTI LAKSHMI BHAR vs SRI SHIV NARAYAN BHAR	MR. A M BARBHUIYA MR. J U N M LASKAR MR. J ISLAM	MR. N CHOUDHURY
24	CrI.Rev.P. 173/2011 LCR 3 FILES	NABA KUMAR DEKA vs BIBHARANI DAS @ DEKA	MR. K SARMA MR. D DAS MS. K M SARMA MD. A HUSSAIN	MR. A ROSHID MR. A MOBARAQUE MS. M R DEVI MR. S ALAM PP, ASSAM
25	CrI.Rev.P. 186/2011 LCR 2 FILES	MD. PUTUL ALI vs THE STATE OF ASSAM AND ORS	MR. S B CHOUDHURY MR. S K DAS MS. S CHAKRABORTY	MR M RAHMAN
26	CrI.Rev.P. 187/2011 LCR 3 FILES	MD. PIYAR ALI vs MUSST. HASNA BEGUM	MR SK N MAHAMMAD MR M RAHMAN MR MIZANUR RAHMAN MR. S RANA	MR. K U AHMED MS. J BORAH MS. R BORAH
27	CrI.Rev.P. 213/2011 LCR, 4 FILES	SHAHABUL HOQUE vs JAHANARA KHATUN	MR. A K HUSSAIN MR. S ALIM MR. J ISLAM	MR. A M BARBHUIYA MR. J U N M LASKAR MD. B ISLAM MR. A A R KARIM MR. S C BISWAS MS. S F MAITAI MR. B CHOUDHURY
28	CrI.Rev.P. 284/2011	ABDUR RASHID vs AFRUJA BEGUM	MD. B ISLAM MR. P BARMAN	
29	CrI.Rev.P. 332/2011 WITH LCR	MD SAIFUDDIN ALI vs MRS. ANJUMA BEGUM	MR. H R A CHOUDHURY MR. I A HAZARIKA MR. M ALAMGEER MR. A B SIDDIQUE	
30	CrI.Rev.P. 368/2011 WITH CrI.Rev.P. 141/2010, WITH LCR	BIPRADEEP DEB vs DULIKA DEY	MR. N DHAR MR. B MALAKAR MR. S CHAKRABORTY MR. A T H AHMED MR. R DE MR. R ISLAM MS. N MITRA MS. D DEVI MR. M AHMED	MR. S SAIKIA
31	CrI.Rev.P. 405/2011	PARIMAL DEVNATH vs SMTI SUKLA DEVNATH	MR. A K SARKAR MR. B GOGOI MS. S MEDHI MR. A K PURKAYASTHA MR. Z ARAFAT MR. J A AHMED	
32	CrI.Rev.P. 406/2011	MD. TAZNUR ALI vs MRS. RABINA KHATUN	MR SK N MAHAMMAD MR. S RANA MR. B SINHA	
33	Mat.App. 21/2013 LCR 4 FILES	KALPANA GHOSH vs PABITRA GHOSH	MR. M U MAHMUD MR. A T SARKAR MR. S HAQUE MR. H R CHOUDHURY	MR. S HUDA MR. C K BHOWMICK MR. M ARIF MR. N HOQUE
34	Mat.App. 30/2013 WITH LCR	NABAJYOTI SAIKIA vs ANU KUMARI GOGOI SAIKIA	MR. T C CHUTIA MR. D K ROY MS. M CHUTIA	MR. A GANGULY MR. A BORA

35	Mat.App. 11/2014 WITH LCR	RAJIB SARKAR vs MOUTUSHI SARKAR	MR. A I UDDIN MRS. R MOMTAZ	
36	Mat.App. 19/2014 MC 1545/2012 (D/O)	BALORAM SAIKIA vs ANIMA SAIKIA	MR. N DEKA MR. H K DAS MS U DAS MR. M K SAH MRS. P DUTTA	MRS. R B BORA
37	Mat.App. 21/2014 MC 1420/14 LCR,	RAJESH KUMAR PRASAD vs SABITA KUMARI	MR. D MAZUMDAR MR. R SARMA	MR. D SARMA
38	Mat.App. 29/2014 WITH LCR	JOYJIT SAHA vs MONTI SAHA	MR. H A SARKAR MR B ACHARYYA MR. M K SAH MR. R CHETRI MS. S KHANAM MR. P MAHANTA MR. A PHUKAN	MR. M B U AHMED MR. B BARUAH
39	Mat.App. 34/2014 MC 2337/2014 (STAY)	UDEEPTA DUTTA BORDOLOI vs DEEPALI DUTTA	MR. P MAHANTA MR. A PHUKAN	MR. A CHOUDHURY MR. R ALI
40	Mat.App. 39/2014 FIXED	BIJU KUMAR BORAH vs MINAKSHI DAS BORAH	MR. H MAURYA MR. J HUSSAIN	MR B ACHARYYA
41	Mat.App. 41/2014 MC 3014/2014 MC 3015 (STAY)	JONMONI KALITA BARMAN vs KAMAL KUMAR BARMAN	MR. B K BHAGAWATI MS. N MONDAL	MR. D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI
42	Mat.App. 43/2014 IN MC 3380/14	SMTI ANTIMA JAISWAL vs SANDEEP JAISWAL	MR. P BHOWMICK MR. N GOSWAMI	MR. S DAS MR. K GOSWAMI MS. S CHAKRABORTY
43	Mat.App. 44/2014	NIKHIL CH. DAS vs ANJALI DAS	MR. N DHAR MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. S C KEYAL MR. S P CHOUDHURY

No of Cases : 43

Sd/-
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